

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

Appeal nos. 199 and 201 of 2012

Dated : 11th February, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

**Appeal No. 199 of 2012 &
IA no.322 of 2012**

The South Indian Sugar Mills Association Tamil Nadu & Ors ...Appellant(s)

Versus

Tamil Nadu Electricity Regulatory Commission & Anr. ...Respondent(s)

**Counsel for the Appellant(s) : Mr. Rahul Balaji
Mr. Raguvaran Gopalan
Mr. K. Gopal Chaudhary
Counsel for the Respondent (s) : Mr. R. Selvakumar for R-1
Mr. S. Vallinayagam for R-2**

**Appeal No. 201 of 2012 &
IA no. 324 of 2012**

Indian Wind Turbine Manufacture's Association & Ors. ...Appellant(s)

Versus

Tamil Nadu Electricity Regulatory Commission & Anr. ... Respondent(s)

**Counsel for the Appellant(s) : Mr. Hemant Singh
Counsel for the Respondent (s) : Mr. R. Selvakumar for R-1
Mr. S. Vallinayagam for R-2**

ORDER

Post the matter for further hearing on **12.02.2013 at Chennai Circuit**

Bench.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk